## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

LICATION NUMBER

PETITION NUMBER

: CP/181/CAA/2017

NAME OF THE TRANSFEROR

: KOTHARI SAFE DEPOSITS LTD

**UNDER SECTION** 

: 230

S.No.	Name (in Capital)	Represented by	Signature
	. Arvingh Pandian	Counsel for the Pehihioner.	Harrehur
HA!	CHANKAR MANI 686603576) CHAMAR SURAMA	SHAREHOLDER	D.K. 0
BALU	SMOHAR	could for objectus	n. B. F.

## **ORDER**

Mr. P.H. Arvindh Pandian, Senior Counsel for the Petitioner present. Mr. Mahendra Wadhwani, Counsel for Objector present. Mr. Dilip Kumar Surana, Shareholder in person present. They submitted the final arguments. **Reserved for Orders.** 

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)